DAY ONE – 20.08.2018 (Monday)

10.15 a.m. to 10.30 a.m.  Registration of Participants & Group Photograph

10.30 a.m. to 11.00 a.m.  Inauguration of the Programme

– By  Sanjeev Kalgaonkar, Director, MPSJA
& Officers of the Academy

11.00 a.m. to 11.45 a.m.  Role of Prosecutor in preparation and conduct of trials

– By  Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA

11.45 a.m. to 12.00 a.m.  TEA BREAK

12.00 p.m. to 1.15 p.m.  Issues relating to Bail, Supurdagi and Final Report & duties and responsibilities of Prosecutors

– By  Smt. Sangeeta Yadav, Faculty Member (Jr.), MPSJA

1.15 p.m. to 2.15 p.m.  LUNCH BREAK

2.15 p.m. to 3.15 p.m.  Key issues relating to Electronic Evidence

– By  Shri Yashpal Singh, O.S.D., MPSJA

3.15 p.m. to 3.30 p.m.  TEA BREAK

3.30 p.m. to 5.00 p.m.  Procedural aspects of examination of witnesses and Duty of Prosecutor.

– By  Sanjeev Kalgaonkar, Director, MPSJA
DAY TWO – 21.08.2018 (Tuesday)

10.15 a.m. to 11.30 a.m. Medico legal aspects in criminal trial

– By Dr. Vivek Shrivastava, HOD (Forensics)
   NCSB Medical College, Jabalpur

11.30 a.m. to 11.45 a.m. TEA BREAK

11.45 p.m. to 1.00 p.m. Salient features of Sections 311, 319 and 321 of Cr. P. C.

– By Shri Vidhan Maheshwari,
    Asst. Director, MPSJA

1.00 p.m. to 2.00 p.m. LUNCH BREAK

2.00 p.m. to 3.30 p.m. Key issues relating to conduct of trials under special legislations e.g., POCSO Act, 2012, Juvenile Justice (Care & Protection of Children) Act, 2015.

– By Shri Awdhesh K. Gupta,
    Faculty Member (Sr.), MPSJA

3.30 p.m. to 3.45 p.m. TEA BREAK

3.45 p.m. to 4.45 p.m. Key issues relating to Wild Life Protection Act, 1972

– By Ms. Swati Bajaj,
    OSD, MPSJA, Jabalpur

4.45 p.m. onwards Open interactive session

– By Shri Sudeep Kumar Shrivastava,
    Additional Director, MPSJA
    &
    Ms. Swati Bajaj,
    OSD, MPSJA, Jabalpur

Followed by Valedictory session

Note:- (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
(2) The Time Table is subject to change as per exigencies.
(3) Use of Cell Phones is strictly prohibited in the lecture room.

DIRECTOR